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EXTRAORDINARY

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प्राधिकार से प्रकाशित

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NEW DELHI, THURSDAY, AUGUST 17, 2017/SRAVANA 26, 1939

SUPREME COURT OF INDIA

NOTIFICATION

New Delhi, the 12th August, 2017

**G.S.R. 1025(E).**—In exercise of the powers conferred by clause (2) of Article 146 of the Constitution, the Chief Justice of India hereby makes the following amendment to the Supreme Court Officers and Servants (Conditions of Services and Conduct) Rules, 1961:—

- I. The following be substituted against the post of Branch Officer (System Administrator) – Category No. 23A:—

Category No.	Designation of the Post	Qualification	Method of Recruitment	Experience, if any, prescribed for the post
(1)	(2)	(3)	(4)	(5)
23A	Branch Officer (System Administrator)	<p>Master's Degree in Engineering/Master of Technology in Computer Science or Information Technology from a recognised University or equivalent.</p> <p>OR</p> <p>Master's Degree in Computer Application/Bachelor of Engineering/Bachelor of Technology in Computer Science/ Information Technology from a recognised University or equivalent.</p> <p>OR</p> <p>M.Sc. in Computer Science with First Class or at least 60% marks in aggregate or equivalent.</p> <p>OR</p>	<p>On deputation basis</p> <p>OR</p> <p>By promotion of Senior Court Assistant-cum-Senior Programmer</p>	<p>Officers under the Central/State Govt./Universities/ Recognised Research Institutes or any High Court : Holding analogous posts on regular basis in the parent cadre/department or with 5 years service in the grade rendered after appointment thereto on a regular basis in Group 'B' post or equivalent in the parent cadre/department.</p> <p>Specialization and suitable experience in the field of computerization in case of deputation.</p> <p>OR</p>

(1)	(2)	(3)	(4)	(5)
		<p>B.Sc. in Computer Science or BCS with First Class or at least 60% marks in aggregate or equivalent.</p> <p style="text-align: center;">OR</p> <p>Master's Degree with First Class or at least 60% marks or equivalent with Post Graduate Diploma in Computer Science (from a government recognised Institution/University) with First Class or at least 60% marks or equivalent.</p> <p>Degree in Law will be preferred and considered as an additional qualification.</p>		Minimum 3 years experience in case of promotion.
OR				
		<p>Master's Degree in Engineering/Master of Technology in Computer Science or Information Technology from a recognised University or equivalent.</p> <p style="text-align: center;">OR</p> <p>Master's Degree in Computer Application/Bachelor of Engineering/Bachelor of Technology in Computer Science/Information Technology from a recognised University or equivalent.</p> <p style="text-align: center;">OR</p> <p>M.Sc. in Computer Science with First Class or at least 60% marks in aggregate or equivalent.</p>	By direct recruitment	Minimum 6 years experience in the relevant field.
OR				
		<p>B.Sc in Computer Science or BCS with first Class or at least 60% marks in aggregate or equivalent. Degree in law will be preferred and considered as an additional qualification.</p>	By direct recruitment	Minimum 7 years experience in the relevant field.
OR				
		<p>Master's Degree with First Class or at least 60% marks or equivalent with Post Graduate Diploma in Computer Science (from a government recognized Institution/University) with First Class or at least 60% marks or equivalent. Degree in law will be preferred and considered as an additional qualification.</p>	By direct recruitment	Minimum 8 years experience in the relevant field.

[No. F. 34/2017-SCA (I)]

By Order,

DEEPAK JAIN, Registrar (Admn.I)